

Tuesday, July 5, 1870

**ABSTRACT OF THE PROCEEDINGS**

**COUNCIL OF THE GOVERNOR GENERAL OF INDIA**

**LAWS AND REGULATIONS.**

**VOL 9**

**Jan to Dec**

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**P L**

*Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.*

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The Council met at Simla on Tuesday, the 5th July 1870.

P R E S E N T :

His Excellency the VICEROY and GOVERNOR GENERAL of India, K.P.,  
G.C.S.I., *Presiding.*

His Excellency the COMMANDER-IN-CHIEF, G.C.B., G.C.S.I.

The Hon'ble JOHN STRACHEY.

The Hon'ble SIR RICHARD TEMPLE, K.C.S.I.

The Hon'ble J. FITZJAMES STEPHEN, Q.C.

The Hon'ble B. H. ELLIS.

Major-General the Hon'ble H. W. NORMAN, C.B.

The Hon'ble F. R. COCKERELL.

CUSTOMS DUTIES EXEMPTION BILL.

The Hon'ble SIR R. TEMPLE moved that the Bill to enable the Government of India to exempt goods from Customs Duties be passed.

The Motion was put and agreed to.

BANK OF BENGAL DIRECTORS' BILL.

The Hon'ble SIR R. TEMPLE also moved that the Bill to enable the Directors of the Bank of Bengal to act by a quorum be passed.

The Motion was put and agreed to.

COURT FEES' ACT AMENDMENT BILL.

The Hon'ble MR. COCKERELL moved that the Bill to correct two clerical errors in the Court Fees' Act be passed.

The Motion was put and agreed to.

## COINAGE AND MINT BILL.

The Hon'ble Mr. STEPHEN moved for leave to introduce a Bill to consolidate and amend the laws relating to Coinage and the Mint. He said that this Bill formed part of the scheme for consolidating the statutory law of British India. It would replace three ill-drawn Regulations and two Acts, and would, in addition to the provisions therein contained, authorize the destruction of light-weight, called-in, and counterfeit coin. If leave were given to introduce the Bill, it would be carefully settled in consultation with the Financial Department.

Leave was granted.

The Council then adjourned to the 19th July 1870.

SIMLA,  
The 5th July 1870. }

WHITLEY STOKES,  
*Secy. to the Council of the Govr. Genl.  
for making Laws and Regulations.*